

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 17.07.2023**

**COURT OF REGISTRAR**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
1.	I.A. No. 3018 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	The Verandas Apartment Owners Association Vs. Saluja Construction Company Ltd.	Sonal Anand
2.	I.A. No. 3016 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Vishal Sethi Vs. Collage Group Infrastructure Pvt. Ltd.	Dhruva Vig
3.	I.A. No. 3038 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Sarwan Kumar Vs. C.S. Hospitality and Management Services Pvt. Ltd.	Abhishek Puri
4.	I.A. No. 3039 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	C.A. Khemchand Garg Vs. Suman Kumar Verma Liquidator SH. Ashtivinayak Gems & Stones Pvt. Ltd.	Rishi Sood
5.	I.A. No. 3049 of 2023 in Comp. App. (AT) No. __ of 2023	Tapan Bhar Vs. Pashupati Nath Himghar Pvt. Ltd. & Ors.	Partha Sil

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1. Notice Board
2. Website: [wwaw.nclat.nic.in](http://wwaw.nclat.nic.in)

**By order**  
**-sd/-**  
**Assistant Registrar**